



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 1st February, 2023

NOTICE

Please take notice that the following matters adjourned in Court-III. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	27.01.2023	06.02.2023
2.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021 (PH)	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	30.01.2023	06.02.2023
3.	I.A. No. 1075 - 1076 of 2021 in Comp. App. (AT) No. 65 of 2019 (PH)	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	02.02.2023	06.02.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar